

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 92

Dated Guwahati, the 18th December, 2020

Hon'ble the Chief Justice (Acting) has been pleased to direct that the case(s) wherein Ms. Padmini Barua, Advocate, Gauhati High Court, is involved as Counsel, are not to be listed before the Bench of Hon'ble Mr. Justice A. M. Bujor Barua, Judge, Gauhati High Court.

By Order,

Sd/- R. A. Tapadar
REGISTRAR (JUDL.)

Memo No. HC.III-40/2019/3612-3631/G, Dated: 18th December, 2020

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati
6. Ms. Padmini Barua, Advocate, Gauhati High Court, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
14. The Administrative Officer (Judicial) (_____), Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice A. M. Bujor Barua, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati.
17. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
18. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

R. A. Tapadar
18.12.20
REGISTRAR (JUDL.)

Am
18/12/2020